

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.
TIS HAZARI COURTS

ORDER

The Voluntary Retirement of **Sh. Mukesh Joshi** S/o Sh. Rama Nand Joshi, (E.C. No. 13430/55052571) Judicial Assistant of this office is hereby accepted on his request and he stands relieved from his official duties w.e.f. 08.08.2022 (A/N).

GIRISH KATHPALIA
29.7.22

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs): *N*

No. 57928-978 Admn. II/PF/Ret./2022

Delhi, Dated the 29 JUL 2022

Copy forwarded for information and necessary action to:

- 1 Office of the Principal District & Sessions Judge:- North, North-West, West, New Delhi, South, South-East, East, North-East, South-West, Shahdara and Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, Accounts Branch, Shahdara District, KKD Delhi.
- 3 The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Shahdara District, KKD Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Leave Sanctioning Authority, Shahdara District, KKD Delhi.
- 5 The Sr. A.O. (Judicial) / A.O. (Judicial), Vigilance & Litigation Branch, Central & Shahdara District, Delhi.
- 6 Dealing Assistants- ACRs Seat, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn- II), District Central, Tis Hazari Courts, Delhi.
- 7 Pay Bill Clerk and Service Book Clerk, Shahdara District, KKD, Delhi, for further necessary action.
- 8 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 9 The Dealing Official, Server Room, Room No. 207, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Room No. 232, Tis Hazari Courts, Delhi.
- 11 Dealing Assistant Layers Seat, THC, Delhi.
- 12 Pension Cell, Shahdara District, KKD Delhi.
- 13 **Sh. Mukesh Joshi** S/o Sh. Rama Nand Joshi, Judicial Assistant/Reader in the court of Ms. Neha Priya, Ld. ACJ/CCJ/ARC, Shahdara District, KKD, Delhi with the direction to process regarding surrendering of government accommodation, if occupied.

Balbir Singh Shalar
29/7/22

(Balbir Singh Shalar)
A.O. (Judicial) (Admn-II)

O/ o Principal District & Sessions Judges (HQs):
Delhi